

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-228-2020**

Kashinath Jairam Shetye

... Petitioner

Vs

Goa Coastal Zone Management
Authority & Ors.

... Respondents

Petitioner in person.

Shri Deep Shirodkar, Additional Government Advocate for the
Respondents No.1,2,3,4,5 & 7.**Coram :- DAMA SESHADRI NAIDU, J.****Date :- 6th OCTOBER 2020****P.C. :**

The learned Additional Government Advocate takes notice for the respondents no.1,2,3,4,5 & 7.

2. Issue notice to the remaining respondents, returnable on 29.10.2020.

DAMA SESHADRI NAIDU, J.

NH